

>

Title: Need to set up a Joint Parliamentary Committee to examine the various aspects of Indo-US Civil Nuclear Deal in the context of the statement made by the Government on the issue, outside the Parliament, even though the House is in Session.

प्रो. विजय कुमार मल्होत्रा (दक्षिण दिल्ली): अध्यक्ष जी, मैंने आपके यहां प्रिविलेज मोशन का नोटिस दिया है।...(व्यवधान)

अध्यक्ष महोदय : अभी तो हमें मिला नहीं है, लेकिन let it come to me. I will see. It is not a matter to be decided here, unless I ask you to raise it. It is a privilege matter.

प्रो. विजय कुमार मल्होत्रा : मैंने आपके आफिस में आज 9.30 बजे दिया है।...(Interruptions)

MR. SPEAKER: ठीक है, you have the right. यह क्या हो रहा है? हम किसको सुनेंगे? आपको प्रिविलेज मोशन देने का हक है।

...(Interruptions)

प्रो. विजय कुमार मल्होत्रा : इस हाउस की इतनी इनसल्ट हुई है, कल पूणव मुखर्जी जी ने बयान दिया है कि भारत अमेरिका...(व्यवधान)

MR. SPEAKER: I am only saying that it should not be a matter to be discussed here. You are very well aware of it.

...(Interruptions)

MR. SPEAKER: I will certainly look at it.

...(Interruptions)

MR. SPEAKER: Let me consider it. I will consider it. You can mention it after the Question Hour. I will allow you to mention it.

...(Interruptions)

प्रो. विजय कुमार मल्होत्रा : संसद चल रही है।...(Interruptions)

MR. SPEAKER: Let us go to the Question Hour.

प्रो. विजय कुमार मल्होत्रा : वरिष्ठ अंतर्राष्ट्रीय वक्ता करेगा, सारे देश में चर्चा है कि इस राष्ट्रहित के मामले में कांग्रेस पार्टी और कम्युनिस्ट पार्टियां मिलकर आपस में फैसला कर रही हैं कि हम इसको होल्ड करेंगे ...(व्यवधान)

अध्यक्ष महोदय : ठीक है।

â€¦(व्यवधान)

अध्यक्ष महोदय : अच्छा दो मिनट में एक-एक करके बोलिये। आप बैठिये। आप क्या बोलना चाहते हैं, बोलिये।

प्रो. विजय कुमार मल्होत्रा : मैं आपसे कहना चाहता हूँ कि यहां पर पिछले कितने ही दिनों से लगातार भारत अमेरिका परमाणु करार के बारे में हाउस के अन्दर चर्चा हो रही है। यह तय हुआ था कि इस विषय पर डिबेट होगी। डिबेट करने से पहले यहां पर कई मांगें आपके सामने रखी गईं, लेकिन कल पूणव मुखर्जी साहब ने कम्युनिस्ट पार्टियों से बात करके बाहर एक स्टेटमेंट दे दिया। हाउस सेशन में है, हाउस चल रहा है, लेकिन उन्होंने यहां पर नहीं कहा। बाहर यह कहा गया कि इसका ऑपरेशनलाइजेशन बन्द कर रहे हैं और इसको होल्ड पर रख दिया है। कांग्रेस और कम्युनिस्ट पार्टी के...(व्यवधान)

MR. SPEAKER: I have received your notice of question of privilege dated 31 August, 2007 regarding announcement of agreement between the Government and the Left parties to put the operationalisation of the Indo-US Nuclear Deal on hold and also set up a Joint Committee, outside the House while the House is in Session.

...(Interruptions)

PROF. VIJAY KUMAR MALHOTRA : It is operationalisation. ...(Interruptions)

MR. SPEAKER: Please have mercy on me! I cannot even read a simple one.

...(Interruptions)

MR. SPEAKER: The matter is under my consideration.

...(Interruptions)

प्रो. विजय कुमार मल्होत्रा : यह आपके कंसीडरेशन में है।...(व्यवधान)

अध्यक्ष महोदय : अच्छा, मैंने आपको सुना है, अब इनको सुनेंगे। आप बैठिये, उनको बोलने दीजिए।

â€!(व्यवधान)

MR. SPEAKER: He is one of our respected Opposition leaders. आप बोलिये। आपको भी बुलाएंगे।

â€!(व्यवधान)

श्री प्रभुनाथ सिंह (महाराजगंज, बिहार): अध्यक्ष महोदय, कल बिजनेस एडवाइजरी कमेटी की बैठक हुई थी। उसमें भी यह चर्चा हुई थी कि इस विषय पर हम लोग 10 तारीख को चर्चा करेंगे। प्रियरंजन दासमुंशी जी ने कहा था कि हम प्रधानमंत्री जी से बात करके समय तय कर देंगे। इस बीच में इस सदन में भी कई बार इस पर चर्चा चली, कभी अमेरिका में भारत के राजदूत के बयान पर, कभी न्यूविलियर डील पर और देश इस डील को लेकर पूरी तरह सशंकित है।[R1]

मैं समझता हूँ कि यह पारिवारिक मामला नहीं है, यह देश का मामला है। अगर पारिवारिक मामला होता, तो मनमोहन सिंह जी और कम्युनिस्ट पार्टी के लोग आपस में बैठकर बात कर लेते और पारिवारिक मामला सुलझा लेते, लेकिन यह मामला जब देश से जुड़ा हुआ है और सदन चल रहा है, तो ऐसी परिस्थिति में किसी कमेटी की घोषणा करना सदन का अपमान है। ...(व्यवधान)

अध्यक्ष महोदय : ठीक है, हम देखेंगे।

श्री प्रभुनाथ सिंह : ऐसी परिस्थिति में मैं आपसे निवेदन करूंगा कि आप अध्यक्ष के विशेषाधिकार का उपयोग कीजिए। सदन में जेपीसी बनाकर इस मामले को देखा जाना चाहिए। इसके लिए अलग से कोई कमेटी नहीं बननी चाहिए, क्योंकि यह देश से जुड़ा हुआ मामला है। धन्यवाद।

श्री रामजीलाल सुमन (फ़िरोज़ाबाद) : अध्यक्ष महोदय, कल ही कार्य मंत्रणा समिति में फैसला किया गया कि 10 तारीख को न्यूविलियर डील पर चर्चा होगी। इस संबंध में सभी दलों की अपनी-अपनी शंकाएँ हैं और उनके निवारण के लिए बहुत आवश्यक है कि अगर कोई कमेटी बननी है, तो ऐसी कमेटी बने, जिसे सभी दलों का विश्वास अर्जित हो।

अध्यक्ष महोदय, मैं आपके मार्फत निवेदन करना चाहूंगा कि सरकार को कोई कमेटी ही बनानी है, तो जेपीसी के अलावा कोई विकल्प नहीं है। मेरा आग्रह है कि अगर इस पर कोई कमेटी बननी है, तो जेपीसी ही बन सकती है। ...(व्यवधान)

अध्यक्ष महोदय : ठीक है।

SHRI ARJUN SETHI (BHADRAK): In the past, many times, this kind of a discussion had arisen on the floor of the House. The Chair, on different occasions, had ruled that when the House is in Session, announcements regarding important matter of policy as well as on such other important matters, should not be made outside the House. Now, the House is not only in Session, but it is also seized of this matter. Rightly, you have also directed the Government and all the hon. Members have also agreed that a discussion will be held very soon. As I understand, it is going to take place on the 10th or 11th of September. When the House is in Session and when the House is seized of this matter, how can the Government declare the constitution of a particular Committee outside the House and why can it not make it inside the House? Why is the Government afraid of making the announcement of constituting such a Committee inside the House? So, this is rightly a matter of privilege and I would request you to give your ruling.

MR. SPEAKER: I will consider. I have said that already. You are entitled to raise it and I have said that I will consider.

श्री आनंदराव वितोबा अडसूल (बुलढाना) : अध्यक्ष महोदय, प्रभुनाथ सिंह जी ने जो मुद्दा यहां उठाया है कि कल लेफ्ट पार्टीज और कांग्रेस ने एक कमेटी एप्वाइंट कर दी है, न्यूविलियर डील के बारे में, इंडो-यूएस डील के मामले में, मैं भी उनके साथ जुड़ते हुए कहना चाहता हूँ कि यह मामला देश का है। यदि देश का मामला है, तो सभी पार्टियों को विश्वास में लेना जरूरी है। इसके पहले भी जो-जो मुद्दे उठाए गए, उनके लिए ज्वाइंट पार्लियामेंट्री कमेटी एप्वाइंट की गयी। हम चाहते हैं कि इस विषय में भी ज्वाइंट पार्लियामेंट्री कमेटी नियुक्त हो जाए।

MR. SPEAKER: I will consider the matter.

PROF. VIJAY KUMAR MALHOTRA : Sir, the question is whether the Government is going to withdraw that Committee.

MR. SPEAKER: How can I say that? I have heard you. The Minister wants to say something.

...(Interruptions)

प्रो. विजय कुमार मल्होत्रा : क्या गवर्नमेंट इसे विदड्रा करके, जेपीसी बनाने की बात करेगी ...(व्यवधान)

MR. SPEAKER: He wants to say something.

...(Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, I respectfully submit through you, to the entire House that on the very important issue of the nuclear deal, the hon. Prime Minister, on the first opportunity in this House, came and made the statement; and he made a further commitment that on the basis of that statement, whatever discussion is required in the House, shall take place and the Government will reply all the concerns. This is the first part.

The second part is that in every coalition, there can be discussions. I can cite three examples. If there is a difference between the coalition partners at political level or at any other level, the coalition partners sit, sort out the issues and solve them. The first example is in the POTA case. I can produce before the Parliament, umpteen number of reports. ...*(Interruptions)* Sir, should I not be allowed?

अध्यक्ष महोदय : आप उनको जवाब देने दीजिए।

...(Interruptions)

MR. SPEAKER: Let him have his say.

...(Interruptions)

श्री प्रियरंजन दासमुंशी : जब आपने बोला, तो हमने सुना। आप हमें बोलने वर्यो नहीं देंगे? ...*(व्यवधान)*

प्रो. विजय कुमार मल्होत्रा : क्या हुआ और क्या नहीं हुआ ...*(व्यवधान)*

अध्यक्ष महोदय : यह क्या बात है? आप उनको बोलने दीजिए।

â€¦*(व्यवधान)*

MR. SPEAKER: Prof. Malhotra, I have heard you and the House has heard you. The Minister wants to respond now.

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI: On the issue of reservation, I remember the House was in Session and after prolonged discussion between Chandrababu Naidu of TDP and DMK, the Government came out to have the Joint Session in spite of the fact that the House was in Session....*(Interruptions)* Please listen to me. Otherwise, I will sit down. I will not respond. You can do whatever you like. You should at least show minimum courtesy to the Minister when he is responding.

Sir, it is certainly the property of the House. With all respect to the House, Prime Minister's Statement should be only debated in the House. Government's response to all concerned should be only made in the House. But between the Parties, between the partners who are supporting the Government, if politically we sit together and find out how to settle the issue, I do not understand how does it matter to the BJP?...*(Interruptions)* No, not at all. It is not a Government Committee. I promise, on behalf of the Prime Minister, and assure that before the debate is taken place and the reply is given, the Leader of the Opposition and each Party Leader will be invited and informed as to how we are going to shape it at this stage.

Secondly, I mandate it to communicate to the House today...*(Interruptions)*

प्रो. रासा सिंह रावत (अजमेर): अध्यक्ष महोदय, इस पर जेपीसी बननी चाहिए।...*(व्यवधान)*

SHRI PRIYA RANJAN DASMUNSI: Our Government did not take any decision with regard to the formation of JPC. UPA and Left Parties can talk thousand times on any legislation before it comes to the House. How does it matter? When the House will form a Committee or the Government will form a Committee, each Party should be taken into confidence. It is not a Government Committee. It is not a Government decision. It is not a Ministerial direction. It is not a Government Notification....*(Interruptions)*

श्री अनंत गंगाराम गीते (रत्नागिरी): अध्यक्ष महोदय, यह देश का मामला है, यूपीए का मामला नहीं है।...*(व्यवधान)*

SHRI RAJIV RANJAN SINGH 'LALAN' (BEGUSARAI): Why did you address the Media?...*(Interruptions)*

SHRI PRIYA RANJAN DASMUNSI: No, I deny it....*(Interruptions)*

MR. SPEAKER: Let us hear the Leader of the House. Kindly give him a patient hearing.

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): Sir, most respectfully I would like to submit, I have read in the newspaper, sometimes Members have also expressed their views, but on this issue and on your ruling itself the Constitutional position is quite clear. Any international agreement, of which we have signed many, has never been subjected to any scrutiny of any Parliamentary Committee at any point of time since 26 January, 1950 the day we adopted this Constitution....(*Interruptions*)

अध्यक्ष महोदय : यह क्या हो रहा है।

â€¦!(*व्यवधान*)

SHRI PRANAB MUKHERJEE: Let me please complete. You can give your views but let me first complete. I will not take more than five minutes. Even with regard to important agreements like Indo-Soviet Friendship Treaty in 1971, the House was just informed after the completion of the Treaty. Therefore, had the Government constituted any Committee, surely the representation of all political Parties representing Parliament could have been taken into consideration. But this is an internal arrangement between the UPA and its supporters....(*Interruptions*)

SOME HON. MEMBERS: No, no....(*Interruptions*)

श्री अनंत गंगाराम गीते (रत्नागिरी): यह कोई घरेलू मामला नहीं है, यह देश की संप्रभुता से जुड़ा हुआ मामला है।...(*व्यवधान*)

SHRI PRANAB MUKHERJEE: Yes, this is an internal arrangement. I strongly refute to appoint any JPC in respect of Indo-US Nuclear Deal. The power which has not been vested by the Constitution cannot be obtained by the Members of Parliament simply by shouting and resorting to the disruption of the House. On behalf of the Government, I am making it quite clear that there will be no formation of Joint Parliamentary Committee to discuss the Into-US Nuclear Deal. This is my submission....(*Interruptions*)

SHRI ANANTH KUMAR : We do not agree to it....(*Interruptions*)

अध्यक्ष महोदय : प्लीज़, आप बैठ जाइए।

â€¦!(*व्यवधान*)

MR. SPEAKER: Md. Salim, please take your seat. Shri Mistry, please take your seat. Please sit down. What are you doing?

...(*Interruptions*)[\[R2\]](#)

MR. SPEAKER: Nothing will be recorded.

(*Interruptions*) â€¦! *

MR. SPEAKER: Please cooperate.

...(*Interruptions*)

* Not recorded

MR. SPEAKER: What is this going on?

...(*Interruptions*)

MR. SPEAKER: Mr. Salim, please sit down.

...(*Interruptions*)

MR. SPEAKER: Mr. Malhotra, please allow me to speak. You wanted to make an observation. It has been made and I allowed other hon. leaders also who wanted to speak on this. Today, you have submitted a privilege motion. I have said that please allow me to go through it. I will certainly take a decision. I cannot immediately say anything.

...(*Interruptions*)

प्रो. विजय कुमार मल्होत्रा : अध्यक्ष महोदय, मामला यह है कि हाउस की कमेटी बनेगी या नहीं? ...(*व्यवधान*)

MR. SPEAKER: I am requesting you to let the House continue.

...(Interruptions)

रेल मंत्री (श्री लालू प्रसाद) : आपने सपोर्ट किया था। ...(व्यवधान) बीजेपी ने सपोर्ट किया था। ...(व्यवधान) You had supported....(Interruptions)

अध्यक्ष महोदय : आप लोग बैठ जाइये।

â€!(व्यवधान)

MR. SPEAKER: I would request you to allow the Question Hour.

...(Interruptions)

MR. SPEAKER: Nothing would go on record.

(Interruptions) â€!*

MR. SPEAKER: Do you not want the House to continue?

...(Interruptions)

* Not recorded

MR. SPEAKER: You do not want the House to continue. What can I do?

-
11.16 hrs. (At this stage, Shri D.V. Sadanand Gowda and some other hon.'ble Members came and stood on the floor near the Table)

-
MR. SPEAKER: The House stands adjourned till 12 noon.

11.17 hrs.

The Lok Sabha then adjourned till Twelve of the Clock.

12.01 hrs.

The Lok Sabha re-assembled at one minute past
Twelve of the Clock.

(Mr. Speaker in the Chair)

